NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 381/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Gentex Merchants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

Adv. Aastra
Vidhe a/w i/b Dave &
Novish &
Co.

for Gentex Merchants
Private 4ld.

ORDER

CSA No. 381/230-232/NCLT/MB/MAH/2017 CSA No. 387/230-232/NCLT/MB/MAH/2017

List this matter on **02.11.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 387/(MAH)/2017

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ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Daljita Financial & Technical Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

Adv. Aarlina a/W
vidhi
Adv. Disha i/b Dare & Grunch &
Sanena Co. fore
Dalfila financial &
Termical Scruces

Darba Adv. Disha identical

ORDER

CSA No. 381/230-232/NCLT/MB/MAH/2017 CSA No. 387/230-232/NCLT/MB/MAH/2017

List this matter on **02.11.2017**.

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